

SHEED): (a) and (b) India has been taking a leading part in efforts at the United Nations and in other international fora to promote (negotiations between the White minority South African Government and the representatives of the African National Congress, as well as representatives of other liberation movements, in order to bring about democratic and non-racial government in South Africa. Since the talks were initiated in December, 1978, despite occasional setbacks, considerable progress has been recorded and India has welcomed the recent decision for full-scale resumption of constitutional negotiations. During this period, we have continued our traditional political moral and material support to the ANC.

Tapti Gas Fields

*467. SHRI ANANTH A' DEV-SHANKER DAVE: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether Government have taken any decision to allocate natural gas of Tapti Gas Fields to Pipavav if not, the reasons therefor; and

(b) whether State Government has submitted any proposal for developing the Tapti Gas Fields: if so, the decision taken by Central Government thereon?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH SHARMA): (a) It has been decided that the gas from the Mid and South Tapti fields has to be brought to Hazira to meet the existing commitments there and along the HBJ pipeline.

(b) A proposal had been received from Government of Gujarat in 1991 for development of Mid and South Tapti fields. Government of India have since offered the Mid and South Tapti fields for development

by private companies under Joint venture arrangements with ONNC.

National/International AIDS Committee

*468. SHRI MOHINDER SINGH LATHER:
SHRI RAM GOPAL YADAV:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether a meeting of the National/International AIDS Committee was held in Delhi recently;

(b) if so, whether the modalities for evolving a multisectoral approach to prevent the spread of AIDS in the country was discussed; and

(c) if so, the details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) and (b): Yes, Sir. A meeting of the National AIDS committee was held in Delhi on the 15th February, 1993.

(c) The meeting endorsed that there should be a well coordinated effort to generate awareness so as to prevent risk-behaviour which facilitates the transmission of HIV and stresses the importance of associating Non-Governmental Organisations with this effort.

Ayurvedic Medical System in the country

*469 DR. JINENDRA KUMAR JAIN:

SHRI VIREN J. SHAH:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government have decided to encourage Ayurvedic Medical system in the country.

(b) if so whether it is also a fact that this system is favourable to the circumstances prevailing in the entry as well as comparatively less expensive;

(c) if so, what policy has been followed by Government in this regard;

(d) whether Government contemplate to implement any detailed scheme for the expansion of Ayurvedic system in the country; and

(e) if so, what are the detailed outlines thereof together with the estimated expenditure to be incurred on this scheme during the year 1993-94?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) to (e): Yes, Sir. The Central Government is assisting in upgradation of standards of education, research and in laying down standards and quality control of drugs.

The proposed Plan Outlay for Indian Systems of Medicine is Rs. 16.60 crores in 1993-94 as against Rs. 11.80 crores during the year 1992-93.

Kidney Transplant Cases

*470. SHRI PRAMOD MAHAJAN :
SHRI VIREN J. SHAH:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of kidney transplant cases; which came to Government's notice at various places in the country, as reported in the Indian Express dated March 6th, 1993;

(b) what are the details thereof.

(c) what are the names of Donors, Doctors and Hospitals where such

operations have been performed during the year 1992 and so far in 1993;

(d) the number and details of operations performed in Batra Hospitals, New Delhi and other hospitals in the country; and .

(e) what action Government have taken against the doctors and the Hospitals involved in Kidney Transplant racket?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND) (a) to (d) As there is no comprehensive law for regulating the transplant of human organs, there is no information about the hospitals in the country conducting transplantation of human organs including kidneys.

(e) The Government of the National Capital Territory of Delhi is taking appropriate action in respect of certain alleged incidents in Delhi

Bomb Blast at Calcutta

*471. CHOWDHRY HARI SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that 50 persons killed and four buildings reduced of rubble in a bomb explosion in the Bow Bazar area, in Central Calcutta on 16th or 17th March, 1993 night;

(b) if so, what are the details thereof;

(c) what are the details of the enquiry held into the incident; and

(d) who have been arrested in connection with the above bomb explosion?

THE MINISTER OF HOME AFFAIRS (SHRI S. B. CHAVAN): (a) and (b) On 16th March, 1993 around midnight a big explosion occurred at shop-cum-residential premises at 266 and 267 Bowbazar Street at Calcutta,